Written Answers to

Demands of employees of postal services in rural areas

822. DR. KANWAR DEEP SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the All India Additional Departmental Rural Post Services Association has been protesting across certain States to get some of its demands met;

- (b) if so, the details thereof including the details of the demands;
- (c) whether Government has taken any steps to address the same;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the current status of their demands?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) to (f) Under the Extra Departmental Agents – (Recognition of Service Associations) Rules, 1995, All India Postal Extra Departmental Employees Union (AIPEDEU) is the only recognized union of Gramin Dak Sevaks (GDS). The Department is neither aware of the existence of any Association named as All India Additional Departmental Rural Postal Services Association nor demands made by the said Association.

Mobile towers in residential areas

823. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has given permission for installation of mobile towers in residential areas;

(b) if so, the details thereof, State-wise particularly in Andhra Pradesh and the reasons therefor and action taken against mobile operating companies so far;

(c) the effect of radiation on the people in residential areas so far; and

(d) the steps being taken to avoid installation of mobile towers in residential areas and to ensure mobile towers in commercial areas to protect the people from radiation from these towers?